

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**

**APPLICATION NUMBER :**   
**PETITION NUMBER : TCP/390/ (IB)/2017**  
**NAME OF THE PETITIONER(S) : SOUTHERN ELECTRIC CORPORATION**  
**NAME OF THE RESPONDENT(S) : SABASH ENGINEERING (CHENNAI) PVT LTD**  
**UNDER SECTION : 433 ( e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

P. PARAMASIVAN  
P. ANANTHA KAVITHA

SABASH ENGINEERING (CHENNAI)  
PVT LTD

P. Paramasivan  
Counsel for Respondent

R. Nandhin

As Petitioner

R. Nandhin

For S. S. Rajesh

**ORDER**

Counsel representing both the parties are present. Counsel for respondent submitted that there is a chance of settlement between the parties and prayed time to report the final outcome of the same. Time is extended at the request of both counsel. Put up on 29.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)  
Member (Judicial)